## THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## No.HC.VII-24/2003/2545 /A

From :-

Smti. Jayashree Bora,

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

Shri Abu Saleh Badrudduza Laskar,

District & Sessions Judge, Dima Hasao, Haflong.

Dated, Guwahati the April, 2025.

Sub:

Station leave.

Ref:-

Your letter No. DJ/DH/I-1/2025/759/Estt., dtd. 05.04.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission from the evening of 05.04.2025 till the morning of 07.04.2025, has been granted. The next senior most Judicial Officer available at the station will remain in charge of your Court and your Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-24/2003/ 2546 /A dated ) 08-04- 2025

The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILAN